

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

Application No.111 & 13 Ors./ (MAH)/2017

CORAM:

Present:

SHRI M. K. SHRAWAT
MEMBER (J)

SHRI BHASKARA PANTULA MOHAN
MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 04.08.2017

NAME OF THE PARTIES: M/s. Raj Oil Mills Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 73(4) of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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ORDER

Application No.111 & 13 Others 73(4)/2017/NCLT/MB/MAH/2017

1. None present.
2. Registry is directed to issue notice of the next date of hearing.
3. Adjourned to **06.09.2017 at 2.30 PM.**

Sd/-

BHASKARA PANTULA MOHAN
Member (Judicial)

Sd/-

M.K. SHRAWAT
Member (Judicial)

Dated: 04.08.2017